

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UN STARRED QUESTION NO. 3629
TO BE ANSWERED ON MARCH 16, 2018/PHALGUNA 25, 1939 (SAKA)
REVIEW OF APY

3629. Shri Krupal Balaji Tumane
Shri Arvind Sawant

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reviewed the rate of returns to be provided to beneficiaries under the Atal Pension Yojana (APY) and if so, the details thereof;
- (b) whether the rate of returns under the APY is less than the rate of return on recurring deposit scheme, NPS bonds, corporate bonds and equity funds and if so, the details thereof;
- (c) whether inflation has also been taken into account while fixing the rate of return on APY; and
- (d) if so, the actual rate of return likely to be provided to the beneficiaries at the time of maturity?

ANSWER

The Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (d) Under the Atal Pension Yojana (APY), the rate of interest of 8% p.a. is in-built in the scheme to arrive at the total corpus as mentioned in the scheme upon completion of 60 years of age of the subscriber so as to provide the minimum guaranteed benefits.

The monthly or quarterly or half yearly contributions deposited by the subscribers under the APY scheme generate the required corpus to offer minimum guaranteed pension of Rs. 1000 or Rs.2000 or Rs.3000 or Rs. 4000 or Rs.5000, based on the required accumulated corpus of Rs 1.7 lakh or Rs.3.4 lakh or Rs.5.1 lakh or Rs.6.8 lakh or Rs.8.5 lakh as the case maybe.

The scheme guarantees minimum guaranteed pension to the covered subscriber and his/her spouse as mentioned above and return of the pension wealth to the nominee of the subscriber, upon demise of the subscriber and his/her spouse.
